

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 211**  
**(IB)-89(ND)2018**

**IA-4287/2023, IA-973/2023, IA-5761/2022,**  
**IA-5316/2023, IA-5090/2023, IA-5092/2023**

**IN THE MATTER OF:**

**M/s. Gozoop Online Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**OM Pizzas and Eats India Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016 (Liq)**

**Order delivered on 06.11.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : Adv. Honey Satpal**

**For the IBBI : Adv Sandhya Kohli in IA-5090/2023**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 13.12.2023.

**Sd/-**  
**(COURT OFFICER)**